## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 1406/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Bell Finvest (India) Limited.

V/s Asha's Hospitality & Facility Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code, 2016.

S. No. NAME

DESIGNATION

SIGNATURE

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## ORDER

## C.P. No. 1406/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. For want of time adjourned to 24.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

09.11.2017

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Sd/-

M.K. Shrawat Member (Judicial)